

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JAIPUR BENCH,  
JAIPUR.

Copy of order dated 17.2.1993 passed in OA 82/93  
Pradeep Kumar Vs. Union of India and others.

Date of order  
17.2.1993

Mr. P. V. Calla, Counsel for the applicant.

Mr. Manish Bhandari, Counsel for the respondents.

The learned counsel for the respondents  
undertakes to file the reply within a week. Copy  
may be given to the learned counsel for the applicant,  
who may file the rejoinder, if he so chooses, within  
a week thereafter.

May be listed for hearing at the stage of  
admission on 9.3.1993.

Operation of the impugned order dated 1.2.93  
is stayed till the next date.

Sd/-  
(B. B. MAHAJAN)  
Admn. Member

Sd/-  
(D. L. MEHTA)  
Vice Chairman

Attested by me :-

Sd (P. V. CALLA)  
Advocate

Attested by  
P. V. CALLA